

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

(CAA)-58(PB/2017)

**IN THE MATTER OF:**

**Ocean view Hospitality Pvt. Ltd.**

.... **APPLICANT / PETITIONER**

**SECTION:**

**Under Section 230-232 of the Companies Act**

**Order delivered on 10.08.2017**

**Coram:**

**CHIEF JUSTICE M. M. KUMAR  
Hon'ble President**

**DEEPA KRISHAN  
Hon'ble Member (Technical)**

For the APPLICANT / PETITIONER

:- Mr. Sougat Sinha, Advocate  
Petitioner Nos. 1,2 & 3

For the OL, Delhi

Ms. Chetna Khandpal,  
Company Prosecutor

**ORDER**

On account of paucity of time, matter is adjourned to  
13.09.2017.

Sd-

**(CHIEF JUSTICE M. M. KUMAR)  
PRESIDENT**

Sd-

**(DÉEPA KRISHAN)  
MEMBER (TECHNICAL)**